

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 08<sup>th</sup> May, 2023*

No.HC.VII-05/2023/4095 /A. Shri Pritam Karmakar, Computer Typist, presently working in the Office of the Munsiff, Gohpur, Biswanath is transferred and posted at his parent establishment, i.e., Office of the District & Sessions Judge, Sonitpur, with immediate effect.

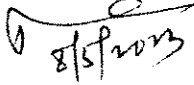
***N.B. The concerned employees will not be entitled to claim TA and DA as the transfer is made on his request.***

By Order,  
*Ad/- Romon Baruah*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-131/2018/4096 /A.Dated 08-05-2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Biswanath. He is requested to release Shri Pritam Karmakar, Computer Typist in order to enable him to join at his parent place of posting immediately.
5. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
6. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
7. Shri Pritam karmakar, Computer Typist, Office of the Munsiff, Gohpur, Biswanath.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**